

**MESSAGE FROM RAJYA SABHA**

**SECRETARY:** Sir I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 17th December, 1969, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Code of Civil Procedure (Amendment) Bill, 1968:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill further to amend the Code of Civil Procedure, 1968, be further extended up to the last day of the Seventy-first Session of the Rajya Sabha".'

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**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

**TWELFTH REPORT**

**SHRI ACHAL SINGH (Agra):** I beg to present the Twelfth Report of the Committee on Absence of Members from the Sittings of the House.

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**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

**THIRD REPORT**

**SHRI BASUMATARI (Kokrajhar):** I beg to present the Third Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Department of Social Welfare—Post Matric Scholarship Scheme for Scheduled Caste and Scheduled Tribe Students for Studies in India.

13.16 hrs.

**STATEMENT RE. STRIKE OF ENGINEERING WORKERS AT JAMSHEDPUR**

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD):** I lay a Statement regarding

the strike by workers in seven engineering establishments in Jamshedpur.

**STATEMENT**

*Strike by Workers in seven Engineering Establishments in Jamshedpur*

The House will recall the statement of my Senior Colleague made on the 25th November 1969, on the situation arising out of the strike in seven major engineering establishments in Jamshedpur. According to further information received from the Government of Bihar, efforts made by the officers of the State Labour Department to bring about the resumption of the work of the Tripartite Committee were not successful. Thereupon, conciliation proceedings were initiated and settlements were entered into between the managements and the recognised unions of TELCO, The TIN PLATE CO. OF INDIA and THE INDIAN TUBE CO. on December 7. A bipartite settlement through the good offices of the Conciliation Officers at Jamshedpur has also since been reached between the management and the recognised union of Tata-Robins-Fraser. Efforts are now in progress to bring about similar settlements in the remaining three establishments.

2. However, the strike in all the seven establishments is continuing. I am happy to say that, by and large, the strike has remained peaceful so far, although there have been some cases of assault, affray and wrongful confinement. According to information received by us, 90 persons including some workmen were taken into custody in 41 separate specific cases arising out of some incidents in relation to the strike. Some of these persons have already been released on bail.

3. We are naturally greatly concerned over the continuance of a strike involving a large number of workers in an important industrial centre of the country. As I have indicated above, the State Government have made very diligent efforts to promote the resolution of the dispute and the termination of the strike. We are keeping ourselves in close and